

SCHEDULE I
FORM A
PUBLIC ANNOUNCEMENT

(Regulation 14 of the Insolvency and Bankruptcy Board of India (Voluntary Liquidation Process) Regulations, 2017)

FOR THE ATTENTION OF THE STAKEHOLDERS OF INDIA ROADSIDE ASSISTANCE PRIVATE LIMITED

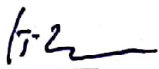
1	NAME OF CORPORATE PERSON	India Roadside Assistance Private Limited
2	DATE OF INCORPORATION OF CORPORATE PERSON	July 13, 2007
3	AUTHORITY UNDER WHICH CORPORATE PERSON IS INCORPORATED / REGISTERED	Registrar of Companies, Mumbai Maharashtra
4	CORPORATE IDENTITY NUMBER OF CORPORATE PERSON	U50200MH2007FTC172327
5	ADDRESS OF THE REGISTERED OFFICE AND PRINCIPAL OFFICE (IF ANY) OF CORPORATE PERSON	602, Thawar Apartment, Opp. Heena Residency, Main Carter Road, Kasturba Rd, Borivali (East), Mumbai – Maharashtra 400066, India
6	LIQUIDATION COMMENCEMENT DATE OF CORPORATE PERSON	December 31, 2020
7	NAME, ADDRESS, EMAIL ADDRESS, TELEPHONE NUMBER AND THE REGISTRATION NUMBER OF THE LIQUIDATOR	Name: Tarun Jaggi Address: A-1/292, Janak Puri, New Delhi-110058, India Email: tarunjaggi@gmail.com Telephone No.: 011-4163-4951 Registration No.: IBBI/IPA-001/IP-P00113/2017-18/10220
8	LAST DATE FOR SUBMISSION OF CLAIMS	January 30, 2021

Notice is hereby given that the India Roadside Assistance Private Limited has commenced voluntary liquidation on December 31, 2020.

The stakeholders of India Roadside Assistance Private Limited are hereby called upon to submit a proof of their claims, on or before January 30, 2021, to the liquidator at the address mentioned against item 7.

The financial creditors shall submit their proof of claims by electronic means only. All other stakeholders may submit the proof of claims in person, by post or by electronic means.

Submission of false or misleading proofs of claim shall attract penalties.


Tarun Jaggi

Date: January 01, 2021

Place: New Delhi